



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**O.A. No.60/887/2020 Date of decision: 18.11.2020
M.A No.60/1269/2020**

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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1. Pankaj Kumar (Age 48 years) S/o Sh. Ajit Lal, Divisional Accounts Officer-I (Group-B), O/o Executive Engineer, Public Health Engineering Division No.2, Panipat and R/o House No.165-R, Model Town, Karnal-132001.
2. Nand Kishore Juneja, (age 46 years), S/o Sh. Ram Parkash, Divisional Accounts Officer-I (Group-B), O/o Executive Engineer, Provincial Division, PWD (B&R), Narwana (Jind) & R/o H. No.302/12, Saini Mohalla, Purana Bus Stand, Jind-126102.
3. Parveen Kumar (Age 45 years), S/o Sh. Tirath Dass, Divisional Accounts Officer-I (Group-B), O/o Executive Engineer, Public Health Engineering, Division, Sohna (Gurugram) and R/o House No.380, Sector-Police Line Area, Hisar-125001.
4. Girish Sharma (Age 48 years), S/o Sh. Bimal Kishore, Divisional Accounts Officer-I (Group-B), O/o Executive Engineer, Public Health Engineering, Division No.2, Karnal and R/o House No.0B-214, 1st Floor, Chd. City, Karnal-132001.
5. Sanjeev Kumar, (Age 48 years) S/o Sh. Ram Gopal, Divisional Accounts Officer-I (Group-B), O/o Executive Engineer, Provincial Division No.1, PWD (B&R), Kaithal and R/o House No.136, Sector-8, Kurukshetra-136118.

Group B.

... APPLICANTS

BY: SH. RAVI VERMA, COUNSEL FOR THE APPLICANTS.

VERSUS

1. The Comptroller & Auditor General of India, Pocket 9, Deen Dayal Upadhyaya Marg, New Delhi-110124.
2. The Accountant General (A&E), Haryana, Lekha Bhawan, Sector-33B, Chandigarh-160020.

... RESPONDENTS



ORDER (Oral)

... **SANJEEV KAUSHIK, MEMBER (J):-**

1. An innocuous Prayer has been made in this O.A. by the applicants, who are working as Divisional Accounts Officer, Grade-I and eligible for promotion to the post of Senior Divisional Accounts Officer, to direct respondent no.2 to finalize tentative seniority list based upon SSC ranking of direct recruits Divisional Accountants, including the applicants.
2. Learned counsel for the applicants vehemently argued that despite the fact that though the respondents have sought some clarification and have placed the applicants at appropriate place in the seniority list, they have not finalized seniority list, which has resulted in their non-consideration for promotion to the post of Senior Divisional Accounts Officer. Thus, he made a statement at the Bar that applicants will be satisfied if a direction is issued to the respondents, particularly to Respondent No.2, to finalize the seniority list of Divisional Accountants in a time bound manner.
3. Considering short prayer of the applicants, I dispose of this O.A. in limine, by directing Respondent No.2 to finalize the seniority list expeditiously but not later than four months



from the date of receipt of a certified copy of this order, if there is no other legal hurdle.

4. Disposal of the O.A. in the above terms may not be construed as an expression of any opinion on the merits of the case. M.A. also stands disposed of accordingly. No costs.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 18.11.2020.

Place: Chandigarh.

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